

**National Company Law Tribunal**

**Allahabad Bench**

C. P No.(IB) 77/ALD/2017,

I A No. 193/2018

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2018**

**NAME OF THE COMPANY: M/s Devyani International Ltd Vs. Jaypee Infratech (Anuj Jain-IRP)**

**SECTION OF I & B CODE: 7 IBC**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP NO. (IB) 77/ALD/2017, I A No. 193/2018**

Sh. Amar Khera, Advocate for the Devyani International Ltd and Sh. Sanjay Bhatt alongwith Ms Honey Satpal, Advocate for the Resolution Professional, is present in the Court.

Learned counsel for the Resolution Professional made a request that some time may be given for filing reply. Prayer is allowed. Reply may be filed within seven days from today. No further shall be given time in any conditions.

List the matter on 14<sup>th</sup> September 2018.

**Dated: 05.09.2018**

**SAROJ RAJWARE,  
MEMBER (T)**

**V.P. SINGH,  
MEMBER (J)**

Typed by:  
Md. Zaid  
(Stenographer)